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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 318 of 2017 in C.P. No. 172/241-242/NCLT/AHM/2017


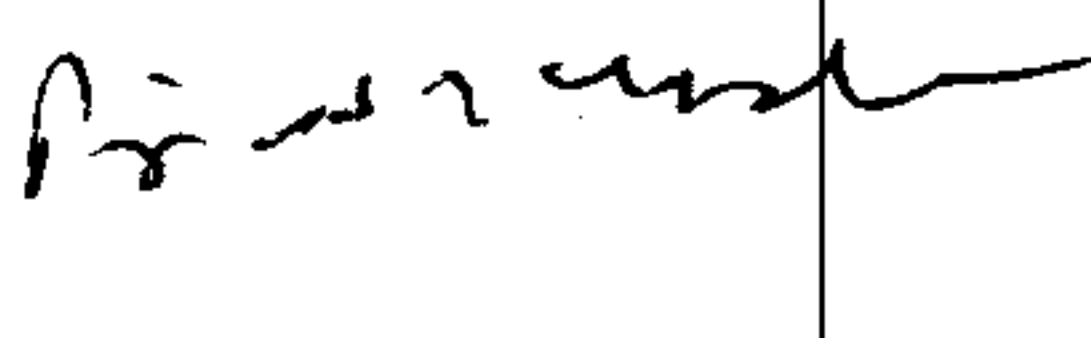

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017**

Name of the Company: Iberchem S. A & Anr.
V/s.
Yatin Chandulal Davda & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HITESH BUCH RASESH PARIKH KISAN DAVE	PCS ADV ADV	} FOR ORI-PETITIONERS	
2.	SUJAL SHAH	Advocate for Resp Nos. 3 to 7		
3.	Mr. Saurabh Soparkar along with Mr. Bijal Chhatrapati	Advocate	Applicants	
4.	Siddharth Sinha	Advocate	Applicants	

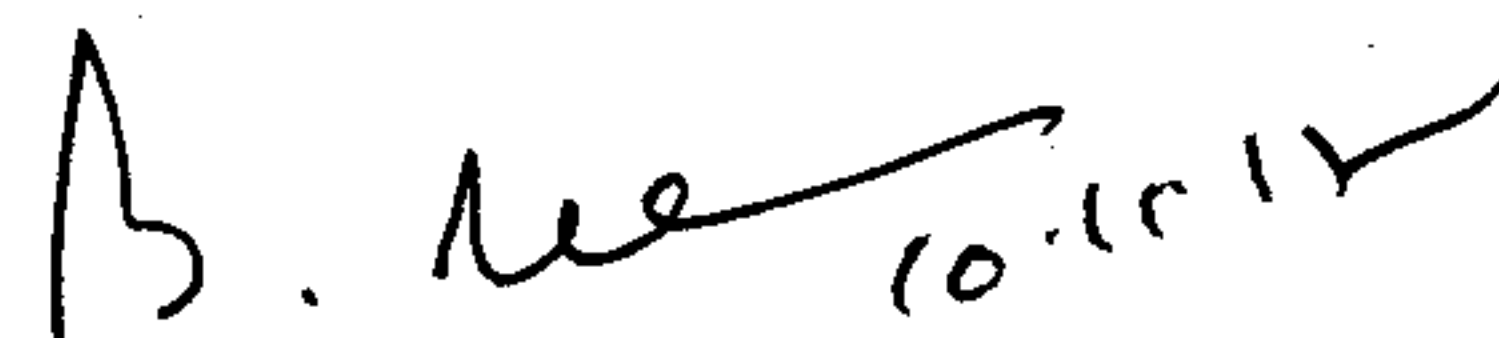
ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Bijal Chhatrapati with Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Applicant. Learned Advocate Mr. Rasesh Parikh with Learned Advocate Mr. Kisan Dave with Learned PCS Mr. Hitesh Buch present for Respondent and Learned Advocate Mr. Sujal Shah present for Respondent no. 3 to 7 in IA 318/2017.

Reply filed by Respondent. Rejoinder filed by Applicant.

Heard arguments of Learned Counsel for Applicant and Heard arguments of Learned Counsel for Respondent.

Order reserved in IA 318/2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of November, 2017.